

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
STARRED QUESTION No. \*338  
TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2016

**FISHING HARBOURS**

\*338. SHRI B.S.YEDIYURAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE  
be pleased to state:

- (a) whether the Government proposes to set up more fishing harbours in various places including Karnataka;
- (b) if so, the details thereof, location-wise;
- (c) the details of the assistance likely to be sanctioned and released by the Union Government to the States, in this regard, State-wise; and
- (d) the time by which these fishing harbours are likely to be set up?

**ANSWER**

**THE MINISTER OF AGRICULTURE AND FARMERS WELFARE**

**(SHRI RADHA MOHAN SINGH)**

(a) to (d) : A statement is placed on the Table of the House.

**Statement referred to in reply to the Lok Sabha Starred Question No.338 put in by Shri B.S. Yediyurappa, Member of Parliament for answer on 9<sup>th</sup> August, 2016 regarding Fishing Harbours**

(a) to (d) : Yes, Madam. The Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries approved by the Government in December, 2015 *inter-alia* provides financial assistance to the tune of 50% of the project cost to the Coastal States/Union Territories (UTs) for construction of new fishing harbours and fish landing centres including modernization of the existing ones. Many State Governments, namely, Maharashtra, Karnataka, Gujarat, Tamil Nadu, Andhra Pradesh and West Bengal at present have indicated their intention to have new fishing harbours constructed in their respective States. A statement indicating the State-wise details of the proposed fishing harbours is furnished at **Annexure-I**. Since each project has a specific time period and the proposed new fishing harbour projects are at various stages of formulation by the respective State Governments, the time by which these fishing harbours are likely to be set up cannot be assessed at this stage by the Government.

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**Statement referred to in reply to the Lok Sabha Starred Question No.338 put in by Shri B.S. Yediyurappa, Member of Parliament for answer on 9<sup>th</sup> August, 2016 regarding Fishing Harbours**

<b>S. No</b>	<b>Name of the Fishing Harbour</b>	<b>District</b>
<b>1.</b>	<b>Maharashtra</b>	
1.1	Fishing Harbour at Versova	Mumbai Suburban
1.2	Fishing Harbour at Harnai	Ratnagiri
1.3	Fishing Harbour at Sakharinate	Ratnagiri
1.4	Fishing Harbour at Jeevana	Raigad
1.5	Fishing Harbour at Naigaon	Thane
1.6	Fishing Harbour at Anandwadi (Deogad)	Sindhudurg
<b>2.</b>	<b>Karnataka</b>	
2.1	Fishing Harbour at Alvekodi & Tenginagundi	Uttar Kannada
2.2	Fishing Harbour at Belamber	Uttar Kannada
2.3	Fishing Harbour at Keni	Uttar Kannada
2.4	Fishing Harbour at Majali	Uttar Kannada
2.5	Fishing Harbour at Kulai	Uttar Kannada
2.6	Fishing Harbour at Hejmodikodi	Udupi
<b>3.</b>	<b>Gujarat</b>	
3.1	Fishing Harbour at Navabandar	Junagadh
3.2	Fishing Harbour at Madhavadi	Junagadh
3.3	Phase-III Expansion of Mangarol Fishing Harbour	Junagadh
3.4	Expansion of Veraval Port/Fishing Harbour	Gir Somnath
<b>5.</b>	<b>Tamil Nadu</b>	
5.1	Fishing Harbour at Rameshwaram	Ramanathapuram
5.2	Fishing Harbour at Ennore	Tiruvallur
<b>6.0</b>	<b>Andhra Pradesh</b>	
6.1	Fishing Harbour at Juvvaladinne(P)	Nellore
6.2	Fishing Harbour at Vodarevu	Prakasam
6.3	Fishing Harbour at Uppada	East Godavari
6.4	Expansion of Nizampatnam Fishing Harbour	Guntur
<b>7.</b>	<b>West Bengal</b>	
7.1	Fishing Harbour at Namkhana	South 24 Parganas

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